

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Complaints regarding irregularities in purchase of crude drugs, appointment of security contractor, improper functioning of units under CORUM, etc. have been received in the Department.

(c) The CVO of the Department has been asked to conduct an Inquiry on the above issues.

(d) Does not arise.

Regional institute of paramedical science at Kozhikode

2058. SHRI A. VIJAYARAGHAVAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the competent authority of Kerala had submitted a proposal during August, 2007, to establish a Regional Institute of Paramedical Sciences at Kozhikode;

(b) if so, the details thereof and the present status in this regard;

(c) if so, whether steps would be taken in affirmative to this proposal;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) No.

(c) to (e) Do not arise.

Arogyashree healthcare insurance scheme

2059. SHRI NANDI YELLAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the State Government of Andhra Pradesh has sought the financial assistance of Rs. 300 crores from the Central Government under Thirteen Finance Commission grants to implement its Arogyashree Healthcare Insurance Scheme (AHCI) for the benefit of Below Poverty Line (BPL) families;

(b) if so, the details in this regard; and

(c) by when this proposal is likely to be given clearance and the requested assistance be sanctioned?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Yes. Government of Andhra Pradesh has requested Government of India to provide financial support for the Scheme, as Centrally sponsored scheme on 70:30 sharing basis as a special case. Planning